

(i)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2075/2002

New Delhi, dated this the 5th day of May, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampi, Member(A)

Sunder Pal, APE Driver
Delhi Division, Northern Railway
Office of the Carriage & Wagon Superintendent
Tuglakabad, New Delhi .. Applicant

(Shri A.K. Bhardwaj, Advocate - not present)

versus

Union of India, through

1. General Manager
Northern Railway, Baroda House
New Delhi
2. Divisional Railway Manager
Northern Railway
Delhi Division, New Delhi
3. Sr. Divisional Personnel Officer
Northern Railway
Delhi Division, New Delhi .. Respondents

(Shri B.S. Jain, Advocate - not present)

ORDER(oral)

Shri Justice V.S. Aggarwal

Present None. Dismissed in default.

(Govindan S. Tampi)
Member(A)

/gtv/

(V.S. Aggarwal)
Chairman